

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH**  
**CIRCUIT SITTING : GWALIOR**

**Original Application No.202/00171/2020**

Gwalior, this Tuesday, the 11<sup>th</sup> day of February, 2020

**HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER**  
**HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER**

1. Smt. Meera Gaur Adiwasi, W/o Late Shri Ram Prakash Gaur Adiwasi, Age 50 years, Occupation House Wife.

2. Ku. Anjana Gaur D/o Late Shri Ram Prakash Gaur Adiwasi, Age 26 years, Occupation Unemployed

Both are R/o Dev Nagar, Near New Boaring, Naka Chandra Vadni, Lashkar, Gwalior (M.P.) 474002 **-Applicants**

**(By Advocate – Ms. Soumya Chaturvedi)**

**V e r s u s**

1. Union of India through the Comptroller and Auditor General of India, Pocket 9, Deen Dayal Upadhyay Marg, New Delhi – 110124.

2. The Principal Accountant General (A&E) I Madhya Pradesh, Lekha Bhawan, A.G. Office Campus, Jhansi Road, Gwalior – 474002.

3. The Accountant General (A&E) II Madhya Pradesh, Lekha Bhawan, A.G. Office Campus, Jhansi Road, Gwalior – 474002.

4. The Senior Deputy Accountant General (Administration), O/o the Principal Accountant General (A&E) I MP Lekha Bhawan, AG Office Campus, Jhansi Road, Gwalior – 474002.

**-Respondents**

**(By Advocate – Shri J.P. Saxena on advance notice)**

**O R D E R (O R A L)****By Navin Tandon, AM.**

Learned counsel for the applicant seeks to withdraw this Original Application with liberty to file afresh with better particulars.

Accordingly, O.A is dismissed as withdrawn with liberty as aforesaid.

**(Ramesh Singh Thakur)** **(Navin Tandon)**  
**Judicial Member** **Administrative Member**  
am/-